

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 450 of 2020

IN THE MATTER OF:

**Government of India,
Through office of the Deputy Commissioner GST &
Central Excise, Balasore Division**

...Appellant

Versus

**Bhuvan Madan, Resolution Professional
of Ferro Alloys Corporation Ltd. & Ors.**

...Respondents

Present:

For Appellant: Mr. Prasenjeet Mohapatra, Advocate.

**For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Charu
Bansal, Advocate for R-1.**

Ms. Varsha Banerjee, Advocate for R-2.

Mr. Divakar Maheshwari, Advocate for R-3.

**Ms. Pratiksha Mishra, Ms. Misha, Mr. Saurav Panda,
Advocates.**

**ORDER
(Through Virtual Mode)**

25.06.2020: Mr. Abhinav Vasisht, Sr. Advocate alongwith Ms. Charu Bansal, Advocate appears on behalf of Respondent No. 1. Ms. Varsha Banerjee, Advocate appears on behalf of Respondent No. 2. Mr. Divakar Maheshwari, Advocate appears on behalf of Respondent No. 3. Service is complete. Appellant to provide complete set of paper book to the Respondents within three days. Reply affidavits may be filed by the Respondents within two weeks. Rejoinder, if any, may be filed within one week thereof.

List the appeal 'for Admission (After Notice)' on **24th July, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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